

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/38/2021
NAME OF THE COMPANY	Mr.Gopu Bala Reddy & I.C.S.A.(India)
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Mr.Gopu Bala Reddy & I.C.S.A.(India)
UNDER SECTION	95 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

No one appeared for the petitioner. Learned counsel for the respondent appeared. We direct the learned counsel for the respondent to file reply within two weeks. We appoint IRP as proposed by the petitioner as his name appears in the list and direct him to file report within 10 days from the date of his appointment as per section 99 of the Insolvency & Bankruptcy Code, 2016 ('the Code' for brevity). Interim moratorium is issued under section 96 of the Code. The matter to appear for further consideration on 02.09.2021.


**MEMBER
(TECHNICAL)**

karim


**MEMBER
(JUDICIAL)**